

INTERLOCUTORY APPLICATION NO. 1

(Applications for Condonation of Delay in filing the Special Leave Petition)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC..12321 OF 2014

WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

...PETITIONER(S)

VERSUS

RAGHU NANDAN

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 24.04.2013 passed by the High Court of Judicature at Allahabad in Second Appeal No. 415 of 2013.

It is submitted that Special Leave Petition (cc) No. 11523/2014 arising out of similar issue was listed before the Hon'ble Court on 04.08.2014 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (copy of order dated 04.08.2014 enclosed)

It is submitted that there is a delay of 317 days in filing the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 14th day of August, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Abhishek Chaudhary, Advocate

ASSISTANT REGISTRAR